Supreme Court - Daily Orders

All Religious Affinity Movement ... vs Joseph Shine on 28 May 2020

IN THE SUPREME COURT OF INDIA INHERENT JURISDICTION REVIEW PETITION (CRL.) NO. OF 2020 D. NO. 44581/2018 IN WRIT PETITION (CRL.) NO. 194 OF 2017

ALL RELIGIOUS AFFINITY MOVEMENT REP. BY ITS SECRETARY, ALBERT SELVAM PETITIONER(S)

VERSUS

JOSEPH SHINE & ANR.

RESPONDENT(S)

WITH

REVIEW PETITION (CRL.) NO. OF 2020 D. NO. 30958/2019

IN

WRIT PETITION (CRL.) NO. 194 OF 2017 O R D E R

Permission to file Review Petitions is granted.

Delay condoned.

Signature Not Verified We have carefully gone through the Review Digitally signed by

CHARANJEET KAUR Petitions and the connected papers filed therewith. Date: 2020.06.12 18:18:34 IST Reason:

We do not find any gro	und, whatsoever, to entertain the same. The Review Petitions are,
accordingly, dismissed.	
CJI.	
[S.A. BOBDE]	J. [ROHINTON FALI NARIMAN]J.
[A.M. KHANWILKAR]	J. [DR DHANANJAYA Y. CHANDRACHUD]J
[INDU MALHOTRA] NE	W DELHI, MAY 28, 2020.

SECTION PIL-W
S U P R E M E C O U R T O F I N D I A RECORD OF PROCEEDINGS

REVIEW PETITION (CRIMINAL) Diary No(s). 44581/2018 IN WP(CRL.) No. 194/2017 ALL

RELIGIOUS AFFINITY MOVEMENT SECRETARY, ALBERT SELVAM Petitioner(s) VERSUSJOSEPH SHINE & ANR. Respondent(s) (IA No. 177069/2018 - APPLICATION FOR PERMISSION

TO FILE REVIEW PETITION, IA No. 177073/2018 - CONDONATION OF DELAY IN FILINGREVIEW PETITION) WITH Diary No(s). 30958/2019 IN WP(CRL.) No. 194/2017 (PIL-W) (IA No.130075/2019 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION,IA No.130068/2019 - CONDONATION OF DELAY IN FILING REVIEW PETITION,IA No. 145140/2019 -PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES) Date: 28-05-2020These matters were circulated today.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE ROHINTON FALL NARIMAN HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MS. JUSTICE INDU MALHOTRA By Circulation UPON perusing the papers the Court made the following O R D E R Permission to file

review petitions is granted.

Delay condoned. The Review Petitions are dismissed. Pending applications stand disposed of.

[CHARANJEET KAUR]

[INDU KUMARI POKHRIYAL]

ASSTT.REGISTRAR-CUM-PS

ASSTT. REGISTRAR

[Signed order is placed on thefile]